

**Before the Appellate Tribunal for Electricity  
(Appellate Jurisdiction)**

**Appeal No. 154 of 2012**

**Dated : 31<sup>st</sup> July, 2013**

**Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson  
Hon'ble Mr. Rakesh Nath, Technical Member**

**Raj West Power Ltd. ... Appellant(s)**

**Versus**

**Rajasthan Electricity Regulatory  
Commission & Ors. ... Respondent(s)**

Counsel for the Appellant (s) : Mr. M.G. Ramachandran  
Ms. Swagatika Sahoo

Counsel for the Respondent (s): Mr. P.N. Bhandari for R.2 to 4  
Mr. R. K. Mehta  
Mr. R.K. Mehta  
Mr. Antaryami Upadhyay for R-1

**ORDER**

At the request of the learned counsel for the parties, Post the matter on **23.08.2013.**

**(Rakesh Nath)  
Technical Member**

**(Justice M. Karpaga Vinayagam)  
Chairperson**

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